

Cout-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 135 of 2014

Dated : 13th November, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Kerala State Electricity Board

... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s) : Mr. M.T. George
Ms. Kavitha K.T.

Counsel for the Respondent (s) : Ms. Mukti Chowdhary
Mr. Ramesh Babu M.R.

ORDER

The Learned Counsel for the Commission undertakes to file counter by 30/11/14 after serving copy on the other side.

Post the matter for hearing on **05/12/14**. Rejoinder may be filed, if any.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

sh/js

